

The site is under the control of the Government. The Government should take the House and the people into confidence and tell that what is being done on the construction site, because Prima facie no construction is not permitted under the law, under the order of the court. (*Interruptions*)

Let the Government say whether the matter is sub-judice. You have no right to object to it. (*Interruptions*)

SHRISYED SHAHABUDDIN: What is the Government doing about it? They should tell us. (*Interruptions*)

[*Translation*]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Deputy Speaker, Sir, we have objection in it. Wrong thing can be objected. As the matter is under consideration in the court it cannot be discussed. (*Interruptions*)

[*English*]

MR. DEPUTY-SPEAKER: If you do not make use of the opportunity I will take up the next item.

Now, papers to be laid on the Table.

13.45 hrs

#### PAPERS LAID ON THE TABLE

##### **Detailed Demands for Grants of the Ministry of Agriculture for the Year 1993-94**

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NOTAM): On behalf of Shri Balram Jakhar, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Agriculture for the year 1993-94. [placed in Librery. See no LT - 3820193]

##### **Detailed Demands for Grants of the Ministry of Civil supplies consumer affairs and public Distribution for the year 1993-94**

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A.K. ANTONY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil supplies, Consumer Affairs and public Distribution for the year 1993-94. Placed in dibarg see No LT-3821193] food corporation of Inter contribution provident Fund) (Second Amendment) Regulations, 1992

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALE [NAT RAI]): I beg to lay on the Table a copy of the Food corporation of India (Contributory provident Fund) (Second Amendment) Regulations, 1992 (Hindi and English versions) published in Notification No. EP. 41-2/87 in Gazette of India dated the 18th November, 1992 under sub-section (5) of section 45 of the Food Corporation Act, 1964. (Placed in dibracy sec N.Lt-3822193]

##### **Detailed Demands for Grants of the Ministry of Information and Broadcasting for the year 1993-94**

THE MINISTER OF STATE OIN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri K.P. Singh Deo, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 1993-94. [Placed in dibrey S. No LT 3823193] Annual Report: Audited Accounts and Review on the working of National Federation of Labour corporations Limited, New Delhi for 1991-92 along with the statement showing reseasons for delay in byings these papers etc. etc

THE MINISTER OF STARE IN THE MIN-

ISTRY OF AGRICULTURE (SHRI ARVIND NETAM): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English Versions) of the National Federation of Labour cooperatives Limited, New Delhi, for the year 1991-92, along with Audited Accounts.

(ii). A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Labour cooperatives Limited, New Delhi, for the year 1991-92. together with Audit report thereon.

(iii) A copy of the Review (Hindi and English versions) by the government on the working of the National Institute of Industrial Engineering, Bombay, for the year 1991-92.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [placed in Library. See No. 2T-3824193]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the national Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1991-92, along with Audited ACCOUNTS.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Fishermen's cooperatives Limited, New Delhi, for the year 1991-92.

(4) A statement (Hindi and English

versions) showing reason for delay in laying the papers mentioned at (3) above. [Placed in library See no LT-3825193]

(5) (i) A copy of the Annual report (Hindi and English versions) of the National co-operative Tobacco Grower's Federation Limited, Anand, for the year 1991-92, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National co-operative Tobacco Grower's Federation Limited, Anand, for the year 1991-92.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See NOLT-3826193]

**Annual Report, Annual Accounts And Audit Report There On of The Indian Council Of Agricultural Research, New Delhi for 1991-92 And the Statement Showing Reasons For Delay In Laying These Papers.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): On behalf of Shri S. Krishna Kumar, I beg to lay on the Table-

(1) (i) A copy of the Annual report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1991-92.

(ii) A copy of the Annual Accounts (Hindi and English versions) of Agricultural research, New Delhi, for the year 1991-92, together with an Audit Report thereon.

(iii) A copy of the Review (Hindi and

- English versions) by the Government on the working of the National Institute of Industrial Engineering, Bombay, for the year 1991-92.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [*Placed in Library See No. LT-3828193*]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit kala Akademi, New Delhi., for the year 1990-91, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lalit Kala Akademi, New Delhi, for the year 1990-91.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [*Placed in Library. Sec No LT-3829193*]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the India Institute of Management, Ahmedabad, for the year 1991-92, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Ahmedabad, for the year 1991-92.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- [*Placed in Library. See No LT. -3830193*]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1991-92, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Bangalore, for the year 1991-92.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [*Placed in Library See No LT 3831/93*]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1990-91, together with Audit Report thereon.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [*Placed in Library. See No. LT. 3832/93*]

MR. DEPUTY SPEAKER ; The House stands adjourned for lunch, to meet at 2.45 p.m. again.